

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3452
ANSWERED ON:03.09.2012
EPFO EXAMINATION
Gowda Shri D.B. Chandre

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the examination for recruitment of social security assistants in the Employees Provident Fund Organisation (EPFO) was conducted in May, 2012;
- (b) if so, whether any incident of leaking the question paper came to the notice of the Government in this regard;
- (c) if so, the details thereof; and
- (d) the punitive action taken by the Government against the person found guilty for such Act?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a): Yes, Madam.

(b) & (c): The Police Authorities apprehended seven persons on 13.5.2012 when they were busy solving the questions from the photocopy of the question papers. They were conveying the answers through mobile phones to their respective candidates.

(d): The Police Authorities arrested seven persons and a case vide FIR No.131/12 dated 13.05.2012 U/S 406/1 420/1200 IPC IPS Crime Branch has been registered.